

GOVT. OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA

UNSTARRED QUESTION No. 2788

TO BE ANSWERED ON THE DECEMBER 28, 2018/PAUSHA 7, 1940 (SAKA)

“Frauds in Digital Payments”

QUESTION

2788. SHRI M.B. RAJESH:

Will the Minister of FINANCE be pleased to state:

- (a) whether his Ministry is aware of increasing frauds in digital payments in the country leading to leakage of personal data and large scale withdrawal of debit cards, if so, the details thereof; and
- (b) the measures taken by his Ministry to check frauds increasing digital?

ANSWER

(MINISTER OF STATE IN THE MINISTRY OF FINANCE)
(SHRI SHIV PRATAP SHUKLA)

- (a) Reserve Bank of India (RBI) has informed that fraudsters' attempts to harvest customers' card details through ATM skimming, malware attacks etc. have been reported by a few banks in the recent past. Recently in August 2018, a malware attack in the ATM Switch System was reported in one of the co-operative banks. It was observed that there were abnormal cash withdrawals through debit cards across various cities.
- (b) Measures taken by Government and RBI to check frauds inter-alia include setting up of Cyber Security and IT Examination (CSITE) Cell in RBI to focus more attention on IT related matters, issuing a comprehensive circular on Cyber Security Framework in Banks on June 2, 2016 covering best practices pertaining to various aspects of cyber security, constituting a Cyber Crisis Management Group and an inter disciplinary standing committee on Cyber Security, circulating caution advices to banks relating to frauds etc.
